

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 581/98

Thursday the 28th day of May 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

N.P.Kuttan
Peon, INHS Sanjeevani
Naval Base
Kochi - 682004.

...Applicant

(By advocate Mr P.K. Muhammed)

Versus

1. The Administrative Officer (Civilian) Southern Naval Command Naval Base, Kochi - 682 004.

2. The Flag Officer Commander-in-Chief Southern Naval Command Naval Base, Kochi - 682 004.

3. P.T.Velayudhan (Daftry)
Guest in operator
Naval Store Depot
Naval Base, Kochi-4. ...Respondents.

(By advocate Mr S.Radhakrishnan, ACGSC)

The application having been heard on 28th May 1998, the Tribunal on the same day delivered the following:

O R D E R

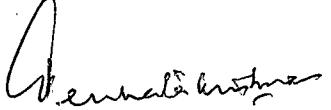
HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant who commenced his service in the year 1981 has filed this application for a direction to respondents 1 & 2 to place him above 3rd respondent in the seniority list. The seniority list of Peons had been published in 1983 and 1988. The applicant did not choose to challenge it. He made a representation in 1993 to which he got a reply dated 17.11.93 (Annexure A-3) in which it has been stated that the seniority shown in the seniority list against which the representation was made was in accordance with the settled seniority as per the list published in

1983 and 1988. Even though the applicant was so informed by Annexure A-3 letter dated 17.11.93, he did not challenge it. Five years after Annexure A-3, applicant has now filed this application seeking to have the seniority list altered. We are of the considered view that the claim of the applicant for alteration of seniority after 15 years of the publication of the seniority list cannot be entertained.

2. Application is hopelessly barred by limitation and the same is rejected under Section 19 (3) of the Administrative Tribunals Act, 1985.

Dated 28th May 1998.


(P.V. VENKATAKRISHNAN)
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

aa/28598

List of Annexures

1. Annexure-A3: Order passed by the 2nd respondent No.CS.2419/43 dated 17.11.93, rejecting the representation filed by the applicant.
